## (b)

# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

MA.2794/2011 in CP.366/2002 in OA.785/2001

New Delhi this the 16th day of December, 2011

# HON'BLE MR. G. GEORGE PARACKEN, MEMBER (J) HON'BLE DR. Ramesh Chandra Panda, MEMBER (A)

Musuf Ali s/o Shri Abdul Gafar Working as Tailor in 1, Army HQ, Signal Regiment, New Delhi at present CAMS, Delhi Cantt.

...... Applicant

(By Advocate: Ms. Seema Sharma)

#### **Versus**

- Shri Yogender Narain, Secretary, Ministry of Defence, South Block, New Delhi.
- 2. Sh. K. Ravi Kumar, D.C.D.A., Area Accounts Officer, T-61, Tigris Road, Delhi. Cantt.10.
- Col. Shri Vikram Tiwathia,
   Commanding Officer,
   Army Head Quarters, Signal Regiment,
   New Delhi.10.

...... Respondents

(By Advocate:Sh.T.C.Gupta)

#### Order (Oral)

### Shri G.George Paracken, Member (J).

### MA. 2794/2011

This Miscellaneous Application has been filed by the applicant's counsel for revival of the Contempt Petition No. 336/2002 which was filed for non-implementation of order of this Tribunal dated 11 Sept. 2001 in OA.785/2001. The said contempt petition was adjourned sine die vide an earlier order of this Tribunal dated 22.1.2003.

For the reasons stated in this Misc. Application, it is allowed.

The Contempt Petition is restored to its original number.



### CP No. 336/2002

Today, when the matter was taken up for consideration, the learned counsel for the parties have agreed that in the light of order dated 19.11.2011 passed by the respondents, no further action is required in this contempt petition. Accordingly, this Contempt Petition is closed and notice issued to the alleged contemnor is discharged.

(Dr. Ramesh Chandra Panda) Member (A) (George Paracken) Member (J)

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